

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 10th day of August, 2018

Present:

Hon'ble Mr. Rakesh Sagar Jain – Member (J)

Original Application No. 330/0757 OF 2018
(U/S 19, Administrative Tribunals Act, 1985)

Sandeep Kumar S/o Late Prem Kishore

R/o Village Nagla Belanshah, Post Hathras,

Tehsil and District Hathras.

.....Applicant.

By Advocates – Shri Rajeev Kumar Upadhyay.

V E R S U S

1. Union of India through Secretary Government of India, Ministry of Telecommunication, Department of Telecommunication/I.T. Sanchar Bhawan, 20, Ashoka Road, New Delhi.
2. The Chief General Manager, Telecommunication, U.P. (West), Telecom Circle, Shastri Nagar, Telephone Exchange, Meerut, U.P.
3. General Manager, Telecom Aligarh Circle, District Aligarh.
4. Unit Office, S. D. E. Phones, District Hathras.

.....Respondents.

By Advocate : Shri D. S. Shukla

O R D E R**By Hon'ble Mr. Rakesh Sagar Jain , J.M. :**

1. Shri Rajeev Kumar Upadhyay, learned counsel for the applicant and Shri D. S. Shukla, learned counsel for the respondents are present.
2. Learned counsel for the applicant submits that the respondents be directed to consider representation dated 03.06.2016 and 06.07.2018 of applicant. His representation is to be considered by respondent Nos. 2 and 3 who will pass a reasoned and speaking order in accordance with law. Decision taken by the respondents on the representation of the applicant shall be communicated to the applicant well in time.
3. However, learned counsel for the respondents submitted that the representations have been filed by the applicant without filling proper format as per prescribed under the policy issued by BSNL. Therefore, learned counsel for the applicant is directed to file fresh representation along with prescribed format within a month. Thereafter, respondent No. 3/competent authority would dispose of the representation within four months from the date of receipt of certified copy of this order.
4. O.A. is accordingly disposed of. No order as to costs.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/Shashi/